Name of the Corporate Debtor: EXTOL INDUSTRIES LIMITED; Date of Commencement of CIRP: 24-03-2025; List of Creditors as on: 24-04-2025; Name of IP: Ms. Teena Saraswat Pandey; Process Number: 1; Last 5 digitof registration number: 11126

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
|---------|--|----------------------------|--------------|----------------------------|--------------|--|-------------------|-----------------|--------------------|---------------------|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 560437130.00 | 1 | 560437130.00 | 100.00 | 0 | 0 | | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | 0.00 | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | 0.00 | | | | NA |
| 6 | Operational creditors (Employees) | | | | | 0.00 | | | | NA |
| 7 | Operational creditors (Government Dues) | | | | | 0.00 | | | | NA |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | | | | | 0.00 | | | | NA |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | 0.00 | | | | NA |
| Total | | 1 | 560437130 | 1 | 560437130 | 100.00 | 0 | 0 | 0 | |